

NOTICE

Kindly take notice that Shri Justice Aparesh Kumar Singh, Additional Judge of the Jharkhand High Court, who has been appointed as a Judge of the Jharkhand High Court, Ranchi, will make and subscribe the Oath as such before Hon'ble the Chief Justice of this Court on **16th January, 2014 (Thursday) at 10.15 A.M.** in the in the "White Hall" of the Jharkhand High Court, Ranchi.

Jharkhand High Court, Ranchi
Dated the **13th January, 2014**

By Order

Sd/- A.V.Singh
Registrar General

Memo No. 651-668 /Apptt. Dated Ranchi the 13th January, 2014

Copy forwarded to the Chairman, Bar Council, Jharkhand, Ranchi/President & Secretary, Bar Association/President & Secretary, Advocates' Association/President & Secretary, Lawyers' Association, Jharkhand High Court, Ranchi for information and for being pasted on the NOTICE BOARD of the Association/ the P.S. to Hon'ble the Chief Justice/ the Joint Registrar (L&C)/ the Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice/ the Deputy Registrar (Protocol)/ In charge NIC Cell/ the A.R.-cum-In charge Court Office/ In charge Court Master Section/ In charge P. A. Section and Section Officers - List & Computer Section, Stationery Department, Library, Vigilance Cell, Accounts General & Accounts Establishment Jharkhand High Court, Ranchi for information and needful.


Registrar General